



**Central Administrative Tribunal
Principal Bench**

**C.P. No. 507/2019
in
O.A. No. 2292/2019**

This the 16th day of December, 2019

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Shri D.V. Singh (Age about 57 years)
S/o Late Shri Fattey Singh
R/O B-1/298, JanakPuri,
New Delhi-110058
M:- 9711843939

... Applicant

(By Advocates: Ms. Harvinder Oberoi with
Sh. G.D. Chawla)

VERSUS

1. Ms. Varsha Joshi,

The Commissioner,
North Delhi Municipal Corporation
SPM Civic Centre, 4th Floor,
JLN Marg, New Delhi.

2. Mr. Sandip Jacques

The Addl. Commissioner, BUT (Engg.)
North Delhi Municipal Corporation
Through its Commissioner
SPM Civic Centre, JLN Marg,
New Delhi.

... Respondents

(By Advocate: Sh. M.S. Reen)

ORDER (Oral)**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J):**

Ms. Harvinder Oberoi with Ms. G.D. Chawla, learned counsels appeared on behalf of the applicant. Sh. M.S. Reen, learned counsel appeared on behalf of the respondents.

2. Learned counsel for the respondents submits that in compliance of the order of this bench, the respondents have passed an order on 12.12.2019, whereby the applicant has been reinstated. Copy of the order has been filed today by the respondent after giving its advance copy to the learned counsel for the applicant.

Learned counsel for the applicant submits that in view of the fact that the order has been complied by the respondents, he does not want to pursue this CP any further and the contempt proceedings may be closed, however, he prays for liberty to seek remedy as per law, if any grievance subsists.

3. In view of above, CP stands closed with aforesaid liberty to the applicant. Notices stand discharged.

(Pradeep Kumar)
Member (A)

(Justice Vijay Lakshmi)
Member (J)